

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) Yes, Sir. A separate DPEP Bureau was created in the Ministry of Human Resource Development (Department of Education) to primarily deal with the Centrally Sponsored and externally aided scheme of District Primary Education Programme (DPEP) in 1994. The DPEP Bureau serves to appraise, finance and supervise the State and District plans according to the prescribed procedures and DPEP Guidelines, to assist the General Council and the Project Board of the DPEP Mission which has been set up in the Ministry for the implementation of the programme in a mission mode, to release funds to the State Implementation Societies and seek reimbursements from the external funding agencies, to ensure compliance of the financial agreements reached with the various multilateral/ bilateral funding agencies to look after the supervision, monitoring and evaluation aspects of the project, overall coordination with the State Governments, State Implementation Societies and to arrange technical/professional support for the programme.

» NCERT and NIEPA are autonomous bodies, which serve as national apex institutions and their services are utilised for academic and technical support for the programme implementation as and when required. DPEP Bureau is part of the Central Government's structure.

Overseas Fellowships

1126. DR. ARUN KUMAR SARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to State:

(a) the total number of overseas fellowships offered by his Ministry during the last five years and the number of total applications received by the Ministry from candidates from the N.E. region for such fellowships;

(b) the number of successful candidates from the N.E. region during the period; and

(c) the total number of applications received by the Ministry for travel grant to attend seminars/conferences abroad from candidates of the N.E. region and actual number of candidates provided with such grant?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) The total number of overseas fellowships/scholarships awarded by the Ministry during the last five years is as under:—

1993-94 — 174

1994-95 — 108

1995-96 — 111

1996-97 — 101

1997-98 — 83

There is no system of maintaining and retaining the applications received in response to advertisements issued by the Ministry for a period beyond one year. Selections are made by duly constituted Selection Committees on the basis of merit, and not on the basis of region. Hence no region-wise records are maintained.

(c) Ministry is not operating any scheme under which travel grant is provided to attend seminars/conferences abroad.

Guidelines for releasing grants/aids for playground / stadium

1127. SHRI BANGARU LAXMAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what are the guidelines adopted by Government of India for releasing grants/aids for playground / stadium etc. in the different States of the country;

(b) if so, what are the state-wise details for the last three years; and

(c) if not, the steps being taken or proposed to be taken by Government to release the funds to the remaining States which have not got any grants during this period?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SUSHREE UMA BHARATI): (a) There are no guidelines for State-wise release of grant for construction of playground/stadium. Grants are released to the States on the basis of proposals received from them. Under the guidelines, the cost of the project is shared between the Union Government and the State Government/ Sponsoring agencies in the ratio of 75:25 in respect of the hilly/tribal areas and 50:50 in case of other areas. However, the Central assistance is limited to certain ceilings as specified in the guidelines.

(b) A Statement showing State-wise details of grants released during the last three years is given (*see below*).

(c) As per scheme, grants are released to the State Government/Sponsoring agencies only on the basis of proposals submitted by them. In case no proposals are received, the Central Government will not be in a position to sanction any grant. Only if the concerned State Government initiates steps towards forwarding proposals to the Central Government seeking Central assistance for creation of sports infrastructure under the prevailing guidelines, can such proposals be considered.

Statement

State-wise details of grants released during 1995-96, 1996-97 and 1997-98.

(All amounts in Rupees)

Sl. No.	State/UT	1995-96	1996-97	1997-98
1.	Andhra Pradesh	12,50,000	21,50,000	45,00,000
2.	Arunachal Pradesh	20,65,000	NIL	NIL
3.	Assam	46,20,000	8,00,000	33,00,000
4.	Bihar	25,92,400	NIL	NIL *
5.	Goa	NIL	NIL	NIL
6.	Gujarat	5,17,242	2,16,613	7,12,000
7.	Haryana	38,88,000	98,33,400	51,94,500 *
8.	Himachal Pradesh	1,86,000	89,10,400	95,05,275
9.	Jammu & Kashmir	NIL	NIL	38,90,000
10.	Karnataka	64,34,300	837,94,558	73,24,850
11.	Kerala	6,00,100	31,26,132	40,99,170
12.	Madhya Pradesh	70,00,000	NIL	21,60,000
13.	Maharashtra	1,17,90,500	18,00,000	15,80,000
14.	Manipur	NIL	43,50,000	10,00,000
15.	Meghalaya	NIL	NIL	NIL
16.	Mizoram	1,07,74,500	86,19,600	NIL
17.	Nagaland	25,00,000	NIL	30,00,000
18.	Orissa	4,95,000	90,00,000	NIL
19.	Punjab	NIL	2,50,000	NIL
20.	Rajasthan	8,25,000	13,30,000	8,21,200

SI No.	State/UT	1995-96	1996-97	1997-98
21.	Sikkim	NIL	9,68,454	8,10,000
22.	Tamil Nadu	3,32,925	35,15,575	25,52,400
23.	Tripura	NIL	14,50,000	123,67,500
24.	Uttar Pradesh	54,39,488	8,00,000	21,50,000
25.	West Bengal	5,86,490	35,00,000	NIL
<i>Union Territories</i>				
1.	Andaman & Nicobar Islands	NIL	NIL	NIL
2.	Chandigarh	1,75,500	1,75,500	17,50,000
3.	Dadra & Nagar Haveli	NIL	NIL	NIL
4.	Daman & Diu	NIL	NIL	2,82,000
5.	Delhi	NIL	12,50,000	NIL
6.	Pondichery	NIL	NIL	NIL
7.	Lakshadweep	NIL	NIL	NIL

District Primary Education Programme

1128. Dr. MOHAN BABU:

SHRI SANJAY DALMIA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) The names of districts in Andhra Pradesh and Uttar Pradesh where District Primary Education Programme is being implemented;

(b) Whether Government propose to include other districts in these States under this programme; and

(c) If so, the details thereof and if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI) (a) (i) 5 districts where DPEP is being implemented in Andhra Pradesh are Karumnagar, Kurnool, Nellore, Warangal, Vizianagaram.

(ii) 15 districts where DPEP is being implemented in Uttar Pradesh are Maharajganj, Siddharthnagar, Gonda, Badaun, Lakhimpur Khiri, Lalitpur,

Pilibhit, Basti, Moradabad, Shajahanpur, Sonbhadra, Deoria, Hardoi, Bareilly and Firozabad.

(b) Interventions for primary education on the lines of District Primary Education Programme are in the pipeline for consideration in certain new districts of Andhra Pradesh and Uttar Pradesh.

(c) The names of the proposed new districts are.:

Andhra Pradesh

Adilabad, Anantpur, Chittoor, Cuddapah, Guntur, Khammam, Mahabubnagar, Medak, Nalgonda, Nizamabad, Prakasam, Ranga Reddy, Srikakulam, Vishakapatnam.

Uttar Pradesh

Behraich, Barabanki and Rampur.

Funding system of Central and State Universities

1129. SHRI W. ANGOU SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased the state:

(a) the steps taken up by the UGC for clipping universities' financial wings;